

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2454
ANSWERED ON TUESDAY THE 17TH DECEMBER, 2024**

**NEW INTERNSHIP PROGRAMME
QUESTION**

2454. Dr. Fauzia Khan:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether it is a fact that the top 500 companies in the country currently employ a little over 70 lakh employees;
- (b) if so, whether the Ministry plans to ensure the employment of one crore youth through the proposed voluntary quota system, given that this would require companies to hire interns equivalent to more than 25 per cent of their existing workforce;
- (c) whether the Ministry has developed strategies to prevent potential mismatches or corruption in the implementation of this 'voluntary quota system'; and
- (d) if so, the details of these strategies and how they will be enforced?

ANSWER

**MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTRY OF
ROAD TRANSPORT AND HIGHWAYS**

[SHRI HARSH MALHOTRA]

- (a) & (b): The Prime Minister's Internship Scheme (PMIS/Scheme) announced in the Budget 2024-25, aims to provide internship opportunities to one crore youth in top 500 companies in five years. It is not a Scheme to provide employment. It provides an opportunity to the youth to get training, gain experience and skills within the real-life environment of the businesses or organizations that helps in bridging the gap between academic learning and industry requirements, in turn, assisting enhancement of her/his employability. Further, in the guidelines of the PM Internship Scheme-Pilot Project, available at www.pminternship.mca.gov.in, it is clarified that an offer of internship would not give rise to any contractual or legal relationship of employer-employee between the Ministry, or the concerned company, and the selected intern. It is also clarified that such an offer of internship can neither be construed to be in the nature of an offer or promise of future employment by the concerned company or Ministry, during or after the period of internship.

As an initiation to this Scheme, a Pilot Project of the Scheme targeted at providing 1.25 lakh internship opportunities has been launched on 03.10.2024 for the Financial Year 2024-25.

- (c) & (d): The PM Internship Scheme is implemented through an online portal, accessible at www.pminternship@mca.gov.in which serves as a centralized platform for end-to-end Scheme implementation and internship lifecycle management. The complete cycle of internship including posting of internship opportunities by the company, registration and application process by the youth, followed by the selection by the company and joining process is captured on the portal.

The Guidelines of the PM Internship Scheme Pilot Project also provide for constitution of a Monitoring and Steering Committee to oversee design implementation, operations and other aspects. Further, a concurrent Monitoring, Evaluation and Learning (MEL) framework is also provided so that timely corrective actions may be taken.
